

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1266
TO BE ANSWERED ON 10.12.2025

“TAKE-HOME RATION BENEFICIARIES”

1266. SMT. PHULO DEVI NETAM:

Will the Minister of Women and Child Development be pleased to state:

- (a) the State-wise/UT-wise number and percentage of eligible Take Home Ration (THR) beneficiaries whose Face Recognition System (FRS) is still pending, as on date;
- (b) out of these, the State-wise/UT-wise number and percentage of beneficiaries whose FRS pendency is due to non-completion of e-KYC through OTP via Aadhaar linked mobile number;
- (c) the State-wise/UT-wise number and percentage of beneficiaries whose THR distribution has been kept on hold or paused due to repeated FRS failure; and
- (d) whether the Ministry has conducted any independent audit of the accuracy, error rates, demographic bias and offline-mode reliability of the FRS algorithm, and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) to (c): State-wise/UT-wise details of implementation of Facial Recognition System (FRS) is placed at **Annexure I.**

Saksham Anganwadi and Mission Poshan 2.0 is a universal self-selecting umbrella scheme open to all eligible beneficiaries, i.e., Children under 6 years of age, pregnant women, lactating mothers till 6 months after childbirth and adolescent girls (14-18 years) in Northeastern States and Aspirational Districts of the country. Every beneficiary who is willing to undergo the e-KYC procedure and FRS is fully entitled to receive the benefits of the Scheme.

(d): In order to ensure that the benefits reach the actual/intended beneficiary and to remove duplication and risk of leakage of benefits and to make the scheme more transparent, the Ministry has introduced Face Recognition System (FRS) in August 2024 as a pilot in 6 States/UTs, viz., Andhra Pradesh, Gujarat, Haryana, Odisha, Uttar Pradesh and Chandigarh. Further, FRS was rolled out on Pan India basis in December 2024 with an option to distribute THR without FRS authentication. The entire process of onboarding beneficiaries for FRS is being taken up in a gradual manner.

Annexure I

ANNEXURE REFERRED IN REPLY TO PART (a) to (c) OF RAJYA SABHA QUESTION NO. 1266 FOR 10.12.2025 REGARDING “TAKE-HOME RATION BENEFICIARIES” ASKED BY SHRI PHULO DEVI NETAM

The Status of Facial Recognition System implementation as on 30th November 2025

SN	State/ UT	Total Eligible Beneficiaries	eKYC and Face Matching	eKYC and Face Matching (%)
1	Chandigarh	21,960	21,956	99.98
2	Karnataka	23,18,673	23,14,622	99.83
3	Himachal Pradesh	2,67,187	2,64,982	99.17
4	Telangana	11,02,495	10,91,627	99.01
5	Delhi	4,52,701	4,46,763	98.69
6	Lakshadweep	3,131	3,073	98.15
7	Odisha	19,38,273	18,85,571	97.28
8	Andaman & Nicobar Islands	7,698	7,473	97.08
9	Dadra & Nagar Haveli - Daman & Diu	20,219	19,495	96.42
10	Andhra Pradesh	15,47,545	14,91,279	96.36
11	Mizoram	61,259	58,974	96.27
12	Chhattisgarh	12,70,013	12,10,738	95.33
13	Maharashtra	28,36,440	26,86,609	94.72
14	Rajasthan	21,45,233	20,29,251	94.59
15	Uttar Pradesh	1,02,01,701	96,27,667	94.37
16	West Bengal	39,40,804	37,10,193	94.15
17	Uttarakhand	4,79,765	4,47,799	93.34
18	Madhya Pradesh	32,60,798	30,36,493	93.12
19	Goa	33,772	31,288	92.64
20	Haryana	8,06,508	7,46,228	92.53
21	Tripura	1,58,136	1,46,167	92.43
22	Puducherry	28,987	26,612	91.81
23	Assam	14,86,337	13,60,564	91.54
24	Tamil Nadu	19,86,349	18,14,197	91.33
25	Gujarat	17,54,551	15,86,263	90.41
26	J&K	4,38,722	3,92,331	89.43
27	Bihar	55,84,640	49,57,149	88.76
28	Jharkhand	14,63,161	12,85,425	87.85
29	Ladakh	9,124	7,977	87.43
30	Punjab	7,49,415	6,50,791	86.84

31	Manipur	1,43,678	1,21,965	84.89
32	Kerala	8,28,813	6,96,061	83.98
33	Nagaland	60,068	48,675	81.03
34	Meghalaya	2,13,585	1,70,748	79.94
35	Sikkim	12,794	7,527	58.83
36	Arunachal Pradesh	42,843	22,809	53.24
	Total	4,76,77,378	4,44,27,342	93.18
